

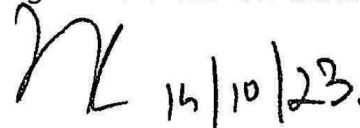
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.73685-885/F.1(3)/Gaz/23, dated 03.10.2023, the following Judicial officers are authorized as Officer In-charge /Link Officer In-Charge, of the Branches (Central) as mentioned against their names, **with immediate effect:-**

S.N.	Name of Branch/ Work Assigned.	Name of Judicial Officer	Link Officer
1	Promotion Cell	Sh. Ram Lal Meena Spl. Judge, Electricity Court (Central)	Sh. Rajinder Singh, ASJ (SC-RC) (West)
2	Recruitment Cell		

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


14/10/23.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 80201-80220 F.1(3)/Gaz/2023

Dated _____

Copy forwarded for information & necessary action to:-

14 OCT 2023

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Admin-I, II & III, Promotion Cell, Recruitment Cell, General Branch, Accounts Branch, Vigilance Branch, (Central) Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi